

SPECIAL BENCH

O-207

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/259(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	WAYS ESTATES LIMITED REPRESENTED BY ABHAY RAJ DIRECTOR
UNDER SECTION	IBC UNDER SEC 10

Appearances (via video conferencing/physically)

Mr.Sidhartha Sharma,Adv.] For the Liquidator
Mr.Rishav Dutt,Adv.]
Mr.Aman Katurka,Adv.]
Mr.Aditya Kr.Tibrewal,] Liquidator in person

ORDER

1. Ld. Counsel for the Liquidator present. Liquidator present in person.
2. Ld.Counsel for the Liquidator seeks one weeks' time to file its report.
3. At request, time is allowed for the same.
4. Post the matter on **13/06/2024**.

**D.Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

PJ